

PUNJAB VIDHAN SABHA

**BULLETIN No. 1**

**Monday, the 19<sup>th</sup> October, 2020**  
**(From 11.00 A.M to 12.25 P.M.)**

1. **Obituary References**

The Hon'ble Speaker made references to the passing away of the following:-

1. Martyr Karnail Singh, Lance Naik;
2. Shri Mahinder Singh, Freedom Fighter;
3. Shri Sardar Singh, Freedom Fighter;
4. Shri Rai Singh Patanga, Freedom Fighter;
5. Shri Mahinder Singh, Freedom Fighter; and
6. Shri Hemraj Mittal, Freedom Fighter.

The Hon'ble Speaker paid rich tributes to the aforesaid mentioned great personalities. Besides this, the Hon'ble Speaker also paid homage to Sardar Joginder Singh Puar, Famous Linguistic, Journalist and Educationist, Dr. Kuldeep Singh Dhir, Famous Scientist and respected Literateur, Sardar Kesar Singh Narula, Famous Musician, respected Sardarni Davinder Kaur mother of Sardar Gurkirat Singh Kotli, Member, respected Shri Anil Vij father of Shri Amit Vij, Member, respected Chaudhary Chain Singh Father of Shri Jai Krishan Rauri, Member and respected Sardar Gurvant Singh father of Smt. Sarvjit Kaur Manuke, Member. Besides this, on being proposed by Sardar Manpreet Singh Badal, Finance Minister to include the name of Sardar Balwinder Singh Sandhu, Shaurya Chakra awardee and farmers who lost their lives in Farmers agitation, on being requested by Sardar Harpal Singh Cheema and Sardar Bikram Singh Majithia to include the names of Sardar Mukhtiar Singh Kishangarh, Sardar Wazir Singh Kishangarh, Sardar Pritam Singh Akanwali, Bebe Tej Kaur village Vareh, Sardar Jugraj Singh village Guraddi, Sardar Jaspal Singh village Sarinh, from Mehalkalan and Sardar Labh Singh village Bhullarheri, Shri Bharat Singh Distt. Ambala, Shri Harbans Singh village Mehmoodpur and Shri Megh Raj village Nagri, Farmers who lost their lives in farmers agitation also in today's list of condolence resolutions, the Hon'ble Speaker included their names as well in the list of obituary references.

The Hon'ble Speaker informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the departed souls.

2. **Short Adjournment of the House**

After paying tributes, the Hon'ble Speaker adjourned the House as a mark of respect for one hour till 12.13 P.M..

3. **First Report of the Business Advisory Committee**

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha on 19.10.2020 and 20.10.2020.

The following motion moved by the Finance Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

The following Members took part in the discussion on the Report and spoke for the time as mentioned against their names:

- |   |            |
|---|------------|
| 1. Sardar Harpal Singh Cheema, Leader of the Opposition       | 02 Minutes |
| 2. Sardar Gurpartap Singh Wadala, Shiromani Akali Dal         | 02 Minutes |
| 3. Rana Gurmit Singh Sodhi, Sports and Youth Affairs Minister | 01 Minute  |

*C. Kaur 23/10/20*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

4. **Announcement by the Hon'ble Speaker**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Harpartap Singh
2. Sardar Gurkirat Singh Kotli
3. Shrimati Sarvjit Kaur Manuke
4. Sardar Gurpartap Singh Wadala

5. **Re-laying of Report of the Rules Committee**

The Hon'ble Speaker re-laid the Report of the Rules Committee, as required under rule 232(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

6. **Re-laying of the Punjab Legislative Assembly (Disqualification of Members on Ground of Defection) Rules, 2020 by the Secretary on the Table**

The Secretary re-laid on the Table the Punjab Legislative Assembly (Disqualification of Members on Ground of Defection) Rules, 2020, framed by the Speaker, Punjab Legislative Assembly, in exercise of the powers conferred by Paragraph 8 of the Tenth Schedule to the Constitution of India, as required under sub-paragraph (2) thereof.

7. **Papers to be Laid on the Table**

The Finance Minister laid papers on the Table of the House, as mentioned at Item No.VII as shown in today's List of Business.

8. **Presentation of Reports**

The Member of Committee of Privileges (Sardar Fateh Jang Singh Bajwa) presented the following Second/Seventh/Eighth/Ninth Interim Reports of the Committee of Privileges regarding privilege issues raised by:-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurudwara Prabandhak Committee;
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A.;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A.;
- iv) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjit Singh Bains, M.L.A.;
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A.;
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Members of Shiromani Akali Dal; and
- vii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A.

The House, then adjourned till 10.00 A.M. on Tuesday, the 20<sup>th</sup> October, 2020.

CHANDIGARH:  
THE 19<sup>th</sup> OCTOBER, 2020

*G.P. Singh* 23/10/2020  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

SHASHI LAKHANPAL MISHRA,  
SECRETARY.